

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 169 of 2020

IN THE MATTER OF:

Gouri Bio Dairy & Milk Pvt. Ltd.

Through its shareholder:

Sanjay Soni

...Appellant

Vs.

Registrar of Companies, Jharkhand & Anr.

...Respondents

Present:

For Appellant: Mr. Pawan Sharma, Advocate.

For Respondents: Mr. Prahlad Meena, ROC.

ORDER

(Through Virtual Mode)

12.01.2021: This Appeal is for restoring name of the Company. ROC is present in Virtual mode. He says that he has filed the Reply. Reply is not on record. The Registry is to check.

List the Appeal 'For Admission (After Notice)' Hearing on **25th February, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

sr/md